

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Ins) No. 781 of 2019**

**IN THE MATTER OF:**

**C & C Construction Ltd.  
Through Navneet Kumar Gupta, (RP) ...Appellant**

**Versus**

**Power Grid Corporation of India Ltd. ...Respondent**

**Present:**

**For Appellant: Mr. Pulkit Deora, Advocate**

**For Respondents: Mr. Krishnendu Datta, Mr. Apporv P. Tripathi,  
Mr. D.K. Dwivedi and Ms. Pallavi Srivastava,  
Advocates**

**ORDER**

**11.09.2019:** Due to paucity of time this matter could not be taken up.  
Post this appeal 'for admission (after notice)' on **27<sup>th</sup> September, 2019**.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

*sa/sk*